

File No. A/02/2025-NALSA
Government of India
National Legal Services Authority

Ground Floor, B-Block
Administrative Buildings Complex
Supreme Court of India, New Delhi-110001
Ph. No. 23382778
E-mail- nalsa-dla@nic.in

September 10, 2026

VACANCY CIRCULAR

Subject: Filling up of 12 posts in National Legal Services Authority, New Delhi on deputation basis -reg.

Applications are invited for filling up the following existing vacancy on deputation basis in National Legal Services Authority, a Statutory Apex Body constituted under the Legal Services Authorities Act, 1987:

S. No.	Name of the post	No. of posts	Pay Level in pay matrix under 7 th C.P.C	Eligibility Criteria
1.	Assistant Legal Aid Advisor	01	Level-11 (₹ 67,700 - ₹ 2,08,700)	<u>Deputation:</u> Officers under the Central Government or the State Government or Union Territories or autonomous bodies or statutory bodies:- a) i) holding analogous posts on a regular basis in the Parent cadre; OR ii) with five years' service in the grade rendered after appointment thereto on a regular basis in Level-10 (Rs.56100-177500)/ Level-9 (Rs.53100-167800) in the Pay Matrix or equivalent in the parent cadre/Department; OR iii) with six years' service in the grade rendered after appointment thereto on a regular basis in Level-8 (Rs.47600-151100) in the Pay Matrix or equivalent in the

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				parent cadre/Department; AND b) possessing the educational qualifications and experience as mentioned below: Essential: i. Bachelor's Degree in Law from a recognized University or Institution and three years' experience in Legal matters in Central or State Government or Union Territory administrations or public sector undertakings or autonomous body or statutory body or recognized research institute; OR ii. Master's Degree in Law from a recognized University or Institution and one years' experience in Legal matters in Central or State Government or Union Territory administrations or public sector undertakings or autonomous body or statutory body or recognized research institute.
2.	Accounts Officer	01	Level-10 (₹ 56,100 - ₹ 1,77,500)	Deputation: Officers under the Central Government or the State Government or Union Territories or autonomous bodies or statutory bodies: i) holding analogous post on regular basis in organised Accounts/Audit Cadre of Central/State Government drawing the pay in Level-10 (₹ 56,100 - ₹ 1,77,500) of Pay matrix; or ii) With five year's regular service in Level-8 (₹ 47,600 - ₹ 1,51,100) of Pay Matrix or equivalent; or

				Essential: Qualified in Subordinate Accounts/Audit Service or equivalent of any of the organized Accounts/Audit Services Desirable: Having experience in Cash, Accounts and Budget Work. Note: Preference will be given those who are working in Central Government/DGACR.
3.	Superintendent (Legal)	01	Level-8 (₹ 47,600 - ₹ 1,51,100)	Deputation: Officers under the Central Government or the State Government or Union Territories or autonomous bodies or statutory bodies:- a) i) holding analogous posts on a regular basis in the Parent cadre; OR ii) with two years' service in the grade rendered after appointment thereto on a regular basis in posts in Level-7 (Rs.44900-142400) in the Pay Matrix or equivalent in the parent cadre or department; OR iii) with six years' service in the grade rendered after appointment thereto on a regular basis in posts in Level-6 (Rs.35400-112400) in the Pay Matrix or equivalent in the parent cadre or department; AND b) possessing the educational qualifications and experience



				as mentioned below: Essential: i. Bachelor's Degree in Law from a recognized University or Institution and three years' experience in Legal matters in Central or State Government or Union Territory administrations or public sector undertakings or autonomous body or statutory body or recognized research institute. Desirable: i. Knowledge of administrative / establishment or court matters.
4.	Superintendent (IT)	01	Level-8 (₹ 47,600 - ₹ 1,51,100)	<u>Deputation:</u> Officers under the Central Government or the State Government or Union Territories or autonomous bodies or statutory bodies:- a) i) holding analogous posts on a regular basis in the Parent cadre; OR ii) with two years' service in the grade rendered after appointment thereto on a regular basis in posts in Level-7 (Rs.44900-142400) in the Pay Matrix or equivalent in the parent cadre or department; AND b) possessing the educational qualifications and experience as mentioned below: Essential:

				i. Bachelor of science or engineering or technology in information technology or computer science or electronics or communication or electrical or computer applications or Bachelor of Computer Applications from a recognized University or institute; AND ii. Two years' overall experience out of which at least one year experience should be in information security or cyber security.
5.	Assistant Accounts Officer	01	Level-8 (₹ 47,600 - ₹ 1,51,100)	<u>Deputation:</u> Officers/Officials under the Central Government or the State Government or Union Territories or autonomous bodies or statutory bodies:- i. i) holding analogous posts on a regular basis in the Parent cadre; OR ii) with three years' service in the grade rendered after appointment thereto on a regular basis in posts in Level-7 (44,900 – 1,42,400) in the Pay Matrix or equivalent in the parent cadre/Department; OR iii) with five years' service in the grade rendered after appointment thereto on a regular basis in posts in Level-6 (Rs.35,400-1,12,400) in the Pay Matrix or equivalent in the parent cadre/Department; AND ii. possessing the educational qualifications and experience



				as mentioned below: Essential: i. Professional qualifications of Chartered Accountant / Cost Accountant / MBA (Finance); OR ii. Having passed SAS /equivalent examination of organised Accounts/Audit Cadre of Central/State Government; OR iii. Having at least five years' experience in handling accounts related work. Desirable: i. Having successfully completed Cash & Accounts Training organised by Govt. Institutions; OR ii. Basic skills for working in a computerized office environment.
6.	Assistant Section Officer	01	Level-7 (₹ 44,900 - ₹ 1,42,400)	Deputation: Officers under the Central Government or the State Government or Union Territories or autonomous bodies or statutory bodies:- a) i) holding analogous posts on a regular basis in the Parent cadre; OR ii) with five years' service in the grade rendered after appointment thereto on a regular basis in posts in Level-6 (Rs.35,400-1,12,400) in the Pay Matrix or equivalent in the parent cadre/Department; OR iii) with six years' service in the grade rendered after

				appointment thereto on a regular basis in posts in Level-5 (Rs.29200-92300) in the Pay Matrix or equivalent in the parent cadre/Department; OR iv) with ten years' service in the grade rendered after appointment thereto on a regular basis in posts in Level-4 (Rs.25,500-81,100) in the Pay Matrix or equivalent in the parent cadre/ Department; AND b) possessing the educational qualifications and experience as mentioned below: Essential: i. Bachelor's Degree in any discipline from a recognized University or Institute.
7.	Assistant (Legal)	02	Level-7 (₹ 44,900 - ₹ 1,42,400)	<u>Deputation:</u> Officers under the Central Government or the State Government or Union Territories or autonomous bodies or statutory bodies:- a) i) holding analogous posts on a regular basis in the Parent cadre; OR ii) with five years' service in the grade rendered after appointment thereto on a regular basis in posts in Level-6 (Rs.35,400-1,12,400) in the Pay Matrix or equivalent in the parent cadre/ Department; AND b) possessing the educational qualifications and experience as mentioned below:

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				Essential: i. Bachelor's Degree in Law from a recognized University or Institution; AND ii. Two years' experience in Legal matters in Central or State Government or Union Territory administrations or public sector undertakings or autonomous body or statutory body.
8.	Senior Secretariat Assistant	02	Level-4 (₹ 25,500 - ₹ 81,100)	Deputation: Officers under the Central Government or the State Government or Union Territories or autonomous bodies or statutory bodies:- a) i) holding analogous posts on a regular basis in the Parent cadre; OR ii) with eight years' regular service in the grade rendered after appointment thereto on a regular basis in posts in Level-2 (Rs.19900- 63200) in the Pay Matrix or equivalent in the parent cadre/ Department; AND b) possessing the educational qualifications and experience as mentioned below: Essential: (i) Bachelor's Degree in any discipline from a recognized University or Institute.
9.	Stenographer Grade 'D'	01	Level-4 (₹ 25,500 - ₹ 81,100)	Deputation: Officers under the Central Government or the State Government or Union Territories or

				autonomous bodies or statutory bodies:- a) i) holding analogous posts on a regular basis in the Parent cadre; OR ii) with five years regular service in the grade rendered after appointment thereto on a regular basis in posts in Level-2 (Rs.19900- 63200) in the Pay Matrix or equivalent in the parent cadre/ Department; AND b) Skill Test norms: Dictation: 10 minutes @ 80 words per minute Transcription: 50 minutes (English) only on computer; AND c) possessing the educational qualifications and experience as mentioned below: Essential: i. Bachelor's Degree in any discipline from a recognized University or Institute.
10.	Assistant Librarian	01	Level-4 (₹ 25,500 - ₹ 81,100)	<u>Deputation:</u> Officers under the Central Government or the State Government or Union Territories or autonomous bodies or statutory bodies:- a) i) holding analogous posts on a regular basis in the Parent cadre; OR ii) with eight years of regular service in post in level-2 (Rs.19900- 63200) or with 05 years of regular service in pay

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				level-3 (Rs.21700- 69100) of the pay matrix or equivalent; AND b) typing speed 35 words per minute in English; AND c) possessing the educational qualifications and experience as mentioned below: Essential: i. Bachelor's Degree in Library Science or Library and Information Science from a recognized University or Institute; AND ii. Two years' professional experience in a Library under the Central Government or the State Government or autonomous or statutory organization or Public Sector Undertakings or University or recognised Research or Educational Institution. Desirable: i. Knowledge of Computer Application.
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Note:- (i) The upper age limit for deputation shall not be exceeding 56 years as on the closing date of the receipt of application for the posts mentioned at Sl. Nos. 3 to 10.

(ii) Fresh Candidates, retired officials or persons serving in private sector/organization should not apply for these posts, their applications will not be considered.

(iii) The departmental officers/officials shall not be eligible for consideration for appointment on deputation.

The applications in the prescribed form (Annexure-A) of the suitable candidates who satisfy the requirements and whose services can be spared immediately may kindly be forwarded along with the attested copies of ACRs for the last five years and Vigilance Clearance so as to reach the undersigned on or before last date of receipt of the application i.e. **October 10th, 2026 (Saturday)**. Applications received after the stipulated date will not be entertained. The applications may be sent to the following address:

**The Member Secretary,
National Legal Services Authority,
26, Jaisalmer House, Mansingh Road,
New Delhi-110011.**

The appointment shall be made initially for a period of three year (extendable subject to satisfactory performance) on usual deputation terms and conditions, Govt. orders issued time to time. The post will carry pay and allowances as per the current rates in terms of the 7th Central Pay Commission as notified by the Central Government from time to time.

As and when a situation arises for premature reversion to the parent cadre of the deputationists, his/her services could be so returned after giving a notice of at least three months to the lending Ministry/Department/ Organization and the employee concerned.



**(RAJEEV KUMAR YADAV)
DEPUTY SECRETARY**

राजीव कुमार यादव / RAJEEV KUMAR YADAV
उप सचिव / Deputy Secretary
राष्ट्रीय विधिक सेवा प्राधिकरण
National Legal Services Authority
भारत सरकार / Govt. of India
नई दिल्ली / New Delhi

Application form for the Deputation Post

1. Name and Address (in Block Letters)		
2. Date of Birth (in Christian era)		
3. i) Date of entry into service		
ii) Date of retirement under Central/State Government Rules		
4. Educational Qualifications		
5. Whether Educational and other qualifications required for the post are satisfied. (if any qualification has been treated as equivalent to the one prescribed in the Rules, state the authority for the same)		
Qualification/ Experience required as mentioned in the advertisement / vacancy circular	Qualification / experience possessed by the officer	
Essential:		
A) Qualification		
B) Experience		
Desirable		
A) Qualification		
B) Experience		
5.1 Note: In the case of Degree and Post Graduate qualifications Elective/ main subjects and subsidiary subjects may be indicated by the candidate. Enclose a separate duly authenticated by your signature, if the space below is insufficient.		
6. Please state clearly whether in the light of entries made by you above, you meet the requisite Essential Qualification and work experience of the post		

7. Details of Employment in chronological order. Enclose a separate duly authenticated by your signature, if the space below is insufficient.

Office/Institution	Post held on regular basic	From	To	*Pay band and Grade Pay/Pay Scale of the post held on regular basis.	Nature of Duties (in detail) highlighting experience required for the post applied

***Important:** Pay Level granted under ACP/MACP are personal to the officer and therefore, should not be mentioned. Only Pay Level of the post held on regular basis to be mentioned. Details of ACP/MACP with present Pay Level where such benefits have been drawn by the Candidate, may be indicated as below;

Office/Institution	Pay Level drawn under ACP/MACP Scheme	From	To

8. Nature of present employment i.e. Ad-hoc or Temporary or Quasi-Permanent or Permanent.			
9. In case the present employment is held on regular or deputation basis please state.			
a) The date of initial appointment	b) Period of appointment on deputation/contract	c) Name of the parent office / organization to which the applicant belongs.	d) Name of the post and Pay of the post held in substantive capacity in the parent organization.
9.1 Note: In case of Officers already on deputation, the applications of such officers should be forwarded by the parent cadre Department along with Cadre Clearance, Vigilance Clearance and Integrity certificate. 9.2 Note: Information under Column 9(c) & (d) above must be given in all cases where a person is holding a post on deputation outside the cadre/ organization but still maintaining a lien in his parent cadre/organization.			

10. If any post held on Deputation in the past by the applicant, date of return from the last deputation and other details.		
11. Additional details about present employment: Please state whether working under (Indicate the name of your employer against the relevant column) a) Central Government b) State Government c) Autonomous Organization d) Government Undertaking e) Universities f) Other		
12. Please state whether you are working in the same Department and are in the feeder grade or feeder to feeder grade.		
13. Are you in Revised Scale or Pay? If yes, give the date from which the revision took place and also indicate the pre-revised scale.		
14. Total emoluments per month now drawn		
Basis Pay in the PB	Grade Pay	Total Emoluments
15. In case the applicant belongs to an Organization which is not following the Central Government Pay-Scales, the latest salary slip issued by the Organization showing the following details may be enclosed.		
Basic Pay with Scale of Pay and rate of Increment	Dearness Pay/ Interim relief/ other Allowances etc.(with break-up details)	Total Emoluments
16.A Additional Information , if any relevant to the post you applied for in support of your suitability for the post. (This among other things may provide information with regard to (i) additional qualification (ii) Professional training and (iii) work experience over and above prescribed in the Vacancy Circular/ Advertisement) (Note: Enclose a separate sheet, if the space is insufficient)		

16.B Achievements: The candidates are requested to indicate information with regard to : (i) Research publications and reports and special projects. (ii) Awards/ Scholarships/ Official Appreciation. (iii) Affiliation with the professional bodies/ institutions/ societies and; (iv) Patents registered in own name or achieved for the organization. (v) Any research/ innovative measures involving official recognition (vi) Any other information. (Note: Enclose a separate sheet if the space is insufficient)	
17. Please state whether you are applying for deputation basis.	

I have carefully gone through the vacancy circular/advertisement and I am well aware that the information furnished in the Curriculum Vite duly supported by the documents in respect of Essential Qualification/ Work Experience submitted by me will also be assessed by the Selection Committee at the time of selection for the post. The information/details provided by me are correct and true to the best of my knowledge and no material fact having a bearing on my selection on my selection has been suppressed/withheld.

(Signature of the candidate)

Address_____

Date_____

**Certification by the Employer/ Cadre Controlling
Authority**

The information / details provided in the above application by the applicant are true and correct as per the facts available on records. He/She possesses educational qualification and experience mentioned in the vacancy Circular. If selected, he /she will be relieved immediately.

2. Also certified that;

- i) There is no vigilance or disciplinary case pending/contemplated against Shri/Smt._____
- ii) His/Her integrity is certified.
- iii) His/Her CR dossier in original is enclosed/photocopies of the ACRs for the last 5 years duly attested by an authorized officer are enclosed.
- iv) No major/minor penalty has been imposed on him/her during the last 10 years Or A list of major/minor penalties imposed on him/her during the last 10 years is enclosed.(as case may be)

Countersigned

(Employer/Cadre Controlling Authority with Seal)



NATIONAL LEGAL SERVICES AUTHORITY

राष्ट्रीय विधिक सेवा प्राधिकरण

Ministry of Law & Justice, Govt. of India

कानून एवं विधि मंत्रालय, भारत सरकार

B-Block, Ground Floor, Administrative Buildings Complex, Supreme Court of India, New Delhi-110001

बी-ब्लॉक, भूतल, एडमिनिस्ट्रेटिव बिल्डिंग्स कॉम्प्लेक्स, सुप्रीम कोर्ट ऑफ़ इंडिया, नई दिल्ली -110001

Double Storey Building, 26, Jaisalmer House, Mansingh Road, New Delhi-110011.

डबल स्टोरी बिल्डिंग, 26, जैसलमेर हाउस, मानसिंह रोड, नई दिल्ली-110011

File No.: A/02/2025-NALSA

Dated: 09.10.2026

NOTICE

Subject: Extension of last date for receipt of applications for filling up of 12 posts in National Legal Services Authority on deputation basis-reg.

Reference is invited to this Authority's Vacancy Circular No. A/02/2025-NALSA dated September 10, 2026, inviting applications for filling up of following 12 (Twelve) posts in National Legal Services Authority (NALSA), New Delhi on deputation basis:

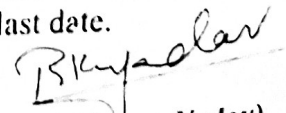
S. No.	Name of Post	No. of Posts	Pay Level (7th CPC)
1.	Assistant Legal Aid Advisor	01	Level-11 (₹ 67,700 – ₹ 2,08,700)
2.	Accounts Officer	01	Level-10 (₹ 56,100 – ₹ 1,77,500)
3.	Superintendent (Legal)	01	Level-8 (₹ 47,600 – ₹ 1,51,100)
4.	Superintendent (IT)	01	Level-8 (₹ 47,600 – ₹ 1,51,100)
5.	Assistant Accounts Officer	01	Level-8 (₹ 47,600 – ₹ 1,51,100)
6.	Assistant Section Officer	01	Level-7 (₹ 44,900 – ₹ 1,42,400)
7.	Assistant (Legal)	02	Level-7 (₹ 44,900 – ₹ 1,42,400)
8.	Senior Secretariat Assistant	02	Level-4 (₹ 25,500 – ₹ 81,100)
9.	Stenographer Grade 'D'	01	Level-4 (₹ 25,500 – ₹ 81,100)
10.	Assistant Librarian	01	Level-4 (₹ 25,500 – ₹ 81,100)

2. The last date for receipt of duly completed applications in the prescribed format, along with attested copies of ACRs for the last five years and Vigilance Clearance, is hereby extended up to:

October, 31, 2026 (Saturday)

3. Applications received after the extended last date will not be entertained under any circumstances.

4. All Govt. Ministries/Department/Organisations are requested to give wide circulation to this Notice and to forward the applications of eligible and willing officers whose services can be spared immediately, so as to reach this Authority on or before the extended last date.


(Rajeev Kumar Yadav)
Deputy Secretary